

12.03½ hrs.

Regarding presentation of Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions .

## **COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

### **Thirty-fifth Report**

SHRI DENZIL B. ATKINSON (NOMINATED): I beg to present the Thirty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

*(Interruptions)*

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Sir, I have a point of procedure on item no. 11. Sir, it is mentioned at item no. 11 in today's List of Business -- Report of Public Accounts Committee. *(Interruptions)*

MR. SPEAKER: I have not announced Please sit down.

*(Interruptions)*

MR. SPEAKER: Now, item no. 11 – Report of Public Accounts Committee. Sardar Buta Singh.

*(Interruptions)*

SHRI KIRIT SOMAIYA : Sir, I am on a point of procedure. I have given my submission in writing. *(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): There is no rule in the Rules of Procedure which prevents the laying of the Report of the Committee. ...*(Interruptions)*

MR. SPEAKER: I am allowing Sardar Buta Singh to lay it on the Table of the House.